GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1170

TO BE ANSWERED ON THE 08TH DECEMBER, 2021/ AGRAHAYANA 17, 1943 (SAKA)
INVESTMENT IN JAMMU KASHMIR

1170 # SHRI NARAIN DASS GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been investment of Indian and foreign capital after the abrogation of Article 370 from Jammu, Kashmir and Ladakh;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The Government has notified the New Central Sector Scheme for Industrial Development of Union Territory of Jammu & Kashmir (J&K) on 19/02/2021 to attract capital investments in J&K. This has been supplemented by the J&K Industrial Policy, J&K Private Industrial Estate Development Policy and J&K Industrial Land Allotment Policy. These steps have generated a good response and the Government of Jammu & Kashmir has reported receiving proposals for investments worth approximately Rs.31,000 crore so far.
